

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5447
TO BE ANSWERED ON 06.04.2017

PMGSY IN ARUNACHAL PRADESH

5447. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the budgetary allocation under the Pradhan Mantri Gram Sadak Yojana (PMGSY) for the State of Arunachal Pradesh during 2014-15 and 2015-16; and
- (b) the details of habitations covered under PMGSY in the State during the said period?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : 'Rural roads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed through State Governments. The annual allocation of Central funds and its release under PMGSY are based upon States' absorption capacity, balance works in hand, unspent balance available and fulfilling of certain conditions by the State, as prescribed in the PMGSY programme guidelines. The funds for the cleared projects are made available to the State Governments in two installments. The first installment is equivalent to 50% of the cleared value of projects or Annual Allocation (whichever is less). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds.

For the Financial Year 2014-15, the annual allocation of Arunachal Pradesh was Rs.350.00 crore. For the financial year 2015-16, the annual allocation of the State was Rs.417 crore. The fund sharing pattern of PMGSY from 2015-16 was made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States (Jammu & Kashmir, Himachal Pradesh & Uttarakhand) for which it is 90:10. Hence, out of Rs.417 crore allotted to Arunachal Pradesh (Central share-Rs.375 crore and State share-Rs.42.00 crore) the Ministry of Rural Development released Rs.375 crore to the State (100% of the Central share).

(b): Under PMGSY, the unit of implementation is a Habitation and not a revenue village. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets etc. are commonly used terminology to describe the Habitations. Since inception of PMGSY (upto 28th February, 2017) out of 438 eligible habitations (provisional) in the State, the Ministry has cleared 463 habitations out of which the State has reported that 368 habitations have been connected by constructing 5,539.622 km road length. Details of target of habitations and habitations connected in Arunachal Pradesh during the year 2014-15 and 2015-16 are as follows:-

Year	Target Habitation	Habitations connected
2014-15	14	1
2015-16	26	31
